

**Rochnama Details**

Civil Register No.16-A-Diary  
IN THE COURT OF: ACJM-VI cum SubJudge-VII  
Before: Sri Jyoti Kumar Kashyap  
Dated 18-01-2022

S.N O.	Case No.	Purpose of Proceedings	Next/Disposal Date
1	CRI. CASE/18989/2015	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :03-03-2022
2	CRI. CASE/19034/2015	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :03-03-2022
3	CRI. CASE/19707/2015	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :07-04-2022
4	CRI. CASE/959/2016	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :07-04-2022
5	CRI. CASE/1042/2016	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :07-04-2022
6	CRI. CASE/1093/2016	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :07-04-2022
7	CRI. CASE/945/2017	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :07-04-2022
8	CRI. CASE/1422/2017	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :07-04-2022
9	CRI. CASE/1638/2017	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :07-04-2022
10	CRI. CASE/588/2018	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :07-04-2022
11	CRI. CASE/1185/2018	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :07-04-2022
12	CRI. CASE/1282/2018	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :07-04-2022
13	CRI. CASE/1551/2018	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :07-04-2022
14	CRI. CASE/262/2019	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :07-04-2022
15	CRI. CASE/704/2019	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :07-04-2022
16	CRI. CASE/927/2019	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :07-04-2022
17	CRI. CASE/1053/2019	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :07-04-2022
18	CRI. CASE/1210/2019	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :07-04-2022
19	CRI. CASE/179/2020	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :07-04-2022
20	Cr. Case Complaint (P)/413/2017	Order Passed: Stage :Soleman Affirmation (S.A) Sub Satge :----	Next Date of Hearing :02-03-2022
21	Cr. Case Complaint (P)/1160/2017	Order Passed: Stage :Soleman Affirmation (S.A) Sub Satge :----	Next Date of Hearing :03-03-2022
22	Cr. Case Complaint (P)/245/2018	Order Passed: Stage :Soleman Affirmation (S.A) Sub Satge :----	Next Date of Hearing :02-03-2022
23	Cr. Case Complaint (P)/445/2018	Order Passed: Stage :Soleman Affirmation (S.A) Sub Satge :----	Next Date of Hearing :02-03-2022
24	Cr. Case Complaint (P)/736/2018	Order Passed: Stage :Soleman Affirmation (S.A) Sub Satge :----	Next Date of Hearing :02-03-2022

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S.No.	Case No.	Purpose of Proceedings	Next/Disposal Date
25	Cr. Case Complaint (P)/829/2018	Order Passed: Stage :Soleman Affirmation (S.A) Sub Satge :----	Next Date of Hearing :03-03-2022
26	Cr. Case Complaint (P)/38/2020	Order Passed: Stage :Soleman Affirmation (S.A) Sub Satge :----	Next Date of Hearing :02-03-2022
27	Cr. Case Complaint (P)/92/2020	Order Passed: Stage :Soleman Affirmation (S.A) Sub Satge :----	Next Date of Hearing :03-03-2022
28	Cr. Case Complaint (P)/512/2017	Order Passed: Stage :Final Form Sub Satge :----	Next Date of Hearing :07-04-2022
29	Cr. Case Complaint (P)/439/2018	Order Passed: Stage :ENQUIRY WITNESS Sub Satge :----	Next Date of Hearing :03-03-2022
30	Cr. Case Complaint (P)/374/2015	Order Passed: Stage :Enquiry & Witness Sub Satge :----	Next Date of Hearing :02-03-2022
31	Cr. Case Complaint (P)/54/2016	Order Passed: Stage :Enquiry & Witness Sub Satge :----	Next Date of Hearing :02-03-2022
32	Cr. Case Complaint (P)/182/2016	Order Passed: Stage :Enquiry & Witness Sub Satge :----	Next Date of Hearing :03-03-2022
33	Cr. Case Complaint (P)/470/2018	Order Passed: Stage :Enquiry & Witness Sub Satge :----	Next Date of Hearing :03-03-2022
34	Cr. Case Complaint (P)/1102/2018	Order Passed: Stage :Enquiry & Witness Sub Satge :----	Next Date of Hearing :02-03-2022
35	Cr. Case Complaint (P)/652/2019	Order Passed: Stage :Enquiry & Witness Sub Satge :----	Next Date of Hearing :03-03-2022
36	Cr. Case Complaint (P)/893/2019	Order Passed: Stage :Enquiry & Witness Sub Satge :----	Next Date of Hearing :02-03-2022
37	Cr. Case Complaint (P)/971/2019	Order Passed: Stage :Enquiry & Witness Sub Satge :----	Next Date of Hearing :03-03-2022
38	Cr. Case Complaint (P)/925/2017	Order Passed: Stage :Police Paper Sub Satge :----	Next Date of Hearing :18-02-2022
39	CRI. CASE/8888/2013	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :07-04-2022
40	CRI. CASE/8013/2013	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :07-04-2022
41	CRI. CASE/7860/2013	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :07-04-2022
42	Cr. Case Complaint (P)/181/2015	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :07-04-2022
43	CRI. CASE/1841/2017	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :07-04-2022
44	CRI. CASE/1855/2017	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :07-04-2022
45	Cr. Case Complaint (P)/992/2017	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :07-04-2022
46	CRI. CASE/7010/2016	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :07-04-2022
47	Cr. Case Complaint (P)/1151/2012	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :07-04-2022
48	Cr. Case Complaint (P)/243/2015	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :02-03-2022

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S.N o.	Case No.	Purpose of Proceedings	Next/Disposal Date
49	Cr. Case Complaint (P)/1124/2015	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :02-03-2022
50	Cr. Case Complaint (P)/250/2016	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :02-03-2022
51	Cr. Case Complaint (P)/509/2017	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :02-03-2022
52	Cr. Case Complaint (P)/589/2017	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :02-03-2022
53	Cr. Case Complaint (P)/969/2017	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :02-03-2022
54	Cr. Case Complaint (P)/85/2012	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :02-03-2022
55	Cr. Case Complaint (P)/954/2019	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :02-03-2022
56	CRI. CASE/8778/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :02-03-2022
57	CRI. CASE/8795/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :02-03-2022
58	CRI. CASE/15702/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :02-03-2022
59	Indian Penal Code (IPC)/2189/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :02-03-2022
60	CRI. CASE/8856/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :02-03-2022
61	CRI. CASE/16082/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :02-03-2022
62	CRI. CASE/7356/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :02-03-2022
63	CRI. CASE/7467/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :02-03-2022
64	CRI. CASE/11953/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :02-03-2022
65	CRI. CASE/3768/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :02-03-2022
66	CRI. CASE/11605/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :02-03-2022
67	CRI. CASE/9729/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :02-03-2022
68	CRI. CASE/16844/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :02-03-2022
69	CRI. CASE/16669/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :02-03-2022
70	CRI. CASE/15064/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :03-03-2022
71	Cr. Case Complaint (P)/7564/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :03-03-2022
72	CRI. CASE/19163/2015	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :03-03-2022

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S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
73	Cr. Case Complaint (P)/953/2016	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :03-03-2022
74	Cr. Case Complaint (P)/334/2017	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :03-03-2022
75	Cr. Case Complaint (P)/402/2017	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :03-03-2022
76	Cr. Case Complaint (P)/701/2017	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :03-03-2022
77	CRI. CASE/2767/2017	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :03-03-2022
78	CRI. CASE/1350/2018	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :03-03-2022
79	CRI. CASE/553/2003	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :03-03-2022
80	CRI. CASE/1087/2010	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :03-03-2022
81	CRI. CASE/4466/2016	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :03-03-2022
82	CRI. CASE/703/1996	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :03-03-2022
83	Cr. Case Complaint (P)/1002/2007	Order Passed: Stage :CHARGE Sub Satge :----	Next Date of Hearing :08-02-2022
84	Cr. Case Complaint (P)/5748/2014	Order Passed: Stage :EVIDENCE BEFORE CHARGE Sub Satge :----	Next Date of Hearing :02-03-2022
85	Cr. Case Complaint (P)/8193/2014	Order Passed: Stage :EVIDENCE BEFORE CHARGE Sub Satge :----	Next Date of Hearing :24-02-2022
86	CRI. CASE/14750/2014	Order Passed: Stage :Charge Sub Satge :----	Next Date of Hearing :08-02-2022
87	CRI. CASE/10274/2013	Order Passed: Stage :WITNESS Sub Satge :----	Next Date of Hearing :02-03-2022
88	CRI. CASE/6219/2013	Order Passed: Stage :WITNESS Sub Satge :----	Next Date of Hearing :02-03-2022
89	Cr. Case Complaint (P)/5893/2014	Order Passed: Stage :WITNESS Sub Satge :----	Next Date of Hearing :03-03-2022

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S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
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<b>No. of Cases Heard</b>	<b>89</b>
<b>No. of Cases listed</b>	<b>89</b>
<b>No. of Witness Examined</b>	
<b>No. of Cases Disposed</b>	<b>0</b>
<b>No. of IA.s Disposed</b>	
<b>No. of Cases Contested</b>	
<b>No. of Cases Uncontested</b>	
<b>No. of M.O.s marked</b>	
<b>No. of Exhibits Marked</b>	
<b>No. of Cases in Mediation</b>	
<b>No. of Cases in Arbitration</b>	
<b>No. of Cases in Lok Adalat</b>	
<b>No. of Cases in Conciliation for ADR</b>	
<b>No. of Cases Adjourned</b>	<b>0</b>

**Presiding Officer**